## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 02/59/2015 RT CP No.185/Chd/Hry/2017

Shri Sanjay Gupta

...Petitioner

Versus.

Nalwa Sons Investment Ltd. & Ors.

...Respondents

Present:

None.

Case has been received by transfer from NCLT, New Delhi. As per order dated 01.10.2015, the respondents were proceeded against exparte. The matter be listed for hearing on 22.08.2017. Notice to the petitioner be sent by Speed Post for the date fixed.

(Justice R.P. Nagrath) Member (Judicial)

-Sd/-

June 28, 2017